

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1198
ANSWERED ON:12.12.2013
NORMS AND GUIDELINES FOR PMGSY
Biswal Shri Hemanand

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government intends to bring changes to the norms and guidelines for implementation of Pradhan Mantri Gram SadakYojana (PMGSY);
- (b) if so, whether such changes cover the long standing demand of including in the scheme the release of funds for maintenance of roads already constructed under PMGSY;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)to(d) Rural Roads is a State subject and PMGSY is a one-time special intervention of the Government to improve rural infrastructure through construction of roads. The implementation of the programme is the responsibility of the State Governments through State Rural Roads Development Agencies (SRRDAs) at the State level and Programme Implementation Units (PIUs) at the district level. Under PMGSY, maintenance of roads is the responsibility of the States. All road works constructed under PMGSY are covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document (SBD). Maintenance funds to service the contract are required to be budgeted by the States and placed at the disposal of the SRRDAs in a separate maintenance account.

The Government has recently launched Pradhan Mantri Gram SadakYojana-II (PMGSY-II) which envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It also aims to cover upgradation of existing selected rural roads (Through Routes and Major Rural Links) based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. Under PMGSY-II, an overall length of 50,000 Km length has been approved for upgradation and the State specific entitlements have been communicated to the States.